

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.08/AM20
(HELD ON 28.08.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 08/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 28.08.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant), D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Ashok Chander Bhatt, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 5 dated 03.07.2019 since uploaded on DGFT website.

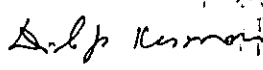
MANUAL CASES

Case No. A-70	Servewell Household Appliances	HQ F. No. 01/87/50/00534/AM19/DES.VII	Status: Deferred
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 2410042506 dt. 06.09.2018	RA F. No. 24/24/040/00011/AM19	

Subject: Fixation of norms in respect of Advance Authorization No. No.24120042506 dated 06.09.2018

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

Case No. A-71	M/s Glenrock Rubber Products Pvt. Ltd.	HQ F. No. 1/87/171/00003/AM20/DES-VII	Status: Deferred
NC No.:08/AM20	Adv. Lic. No. and Date	RA F. No.	


 Dilip Kumar
 Addl. DGFT
 Directorate General of Foreign Trade
 Udyog Bhawan, New Delhi-110011

Dated: 28.08.2019	No.1010059527 dt. 05.07.2016	10/24/040/00029/AM-17	
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Subject: Fixation of norms in respect of Advance Authorization No.1010059527 dated 05.07.2016

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT.

Case No. A-72	M/s Gujarat Raffia Industries. Ltd.	HQ F. No. 01/87/050/00253/AM19/ DES-VII	Status: Rejected
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 0810142705 dt. 31.05.2018	RA F. No. 08/24/040/00362/AM18	

Subject: Enhancement in the quantity of Import Items against Advance Authorization No. 0810142705 dt. 31.05.2018.

Decision: The committee considered the request of the firm and also comments of TEC{SK}. No justification has been given by the firm for enhancement in the quantity of Import Items. Therefore, committee decided to reject the case.

Case No. A-73	M/s Covestro (India) Pvt. Ltd	HQ F. No. 01/87/50/00218/ AM16/DES-VII	Status: Approved
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 0310797849 dt. 30.07.2015	RA F. No. 03/94/040/00294/AM16	

Subject: Fixation of norms in respect of Advance Authorization No. 0310797849 dated 30.07.2015

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00218/AM16, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
DESMODUR L 75 (Aromatic polyisocyanate based on toluene diisocyanate in Ethyl Acetate, Non -Volatile content 75+/- 2%)	1Kg	TOLUENE DIISOCYANATE (DISMODUR T 80)	0.590Kg
		TRI METHYLOL PROPANE	0.106Kg
		DIETHYLENE GLYCOL	0.053Kg
		ETHYL ACETATE	0.250Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-74	M/s MRK Healthcare Pvt. Ltd.	HQ F. No. 01/87/50/00685/AM19/DES-VI	Status: Approved
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 0310825456 dt. 05.12.2018	RA F. No. 03/95/040/00909/AM19	

**Subject: Enhancement of quantity of Import Item in respect of Advance Authorization
No. 0310825456 dated 05.12.2018**

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/99/2019/-TSW dated 27.08.2019, Committee decided to adopt following norms:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QTY REQUIRED FOR MFG. OF 1 KG OF EXPORT PRODUCT
Surgical Rubber Gloves	1 Kg	Natural Latex Rubber (60% DRC)	1.70 kg
		Rubber Chemicals i.e. Antioxidant and Accelerator	0.017 kg
		Lubricating Powder (Constarch Modified)	0.61 kg
RA may take consequential action as per Policy / Procedures			

Case No. A-75	M/s MRK Healthcare Pvt. Ltd.	HQ F. No. 01/87/50/00637/AM19/DES-VI	Status: Approved
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 0310825452 dt. 05.12.2018	RA F. No. 03/95/040/00908/AM19	

**Subject: Enhancement of quantity of Import Item in respect of Advance Authorization
No. 0310825452 dated 05.12.2018**

Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/99/2019/-TSW dated 27.08.2019, Committee decided to adopt following norms:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QTY REQUIRED FOR MFG. OF 1 KG OF EXPORT PRODUCT
Surgical Rubber Gloves	1 Kg	Natural Latex Rubber (60% DRC)	1.70 kg
		Rubber Chemicals i.e. Antioxidant and Accelerator	0.017 kg
		Lubricating Powder (Constarch Modified)	0.61 kg
RA may take consequential action as per Policy / Procedures			

Case No. A-76	M/s. KLJ Polymers & Chemicals Ltd.	HQ F. No. 01/87/50/00385/AM16/DES-VII	Status: Approved
NC No.:08/AM20 Dated: 28.08.2019	Adv. Lic. No. and Date 0510397287 dt. 13.01.2016	RA F. No. 05/23/040/00408/AM16	

Subject: Amendment in the quantity of Import Item Product against Advance Authorization No. 0510397287 dt. 13.01.2016.

Decision: The committee considered the request of the firm and decided to enhance the quantity of Import Item No.1 i.e. PVC Resins as 0.576 Kg instead of 0.525 Kg in the minutes of Meeting No. 19 of Norms Committee-VII which was held on 05.12.2018.

ONLINE CASES

Case No.: 336/24/87- ALC1/2018	Party Name: UNIPATCH RUBBER LTD.	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/01142/AM19/	RLA File :05/24/040/00179/AM16/	Lic.No/Date:0510395377 20.08.2015	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT.

Case No.: 1/24/87- ALC1/2018	Party Name: SANGHVI TECHNO PRODUCTS	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00807/AM19/	RLA File :08/24/040/00373/AM16/	Lic.No/Date:0810137116 03.02.2016	

Decision : The committee considered the case as per agenda and noted that clarification from RA for fixation of norms is awaited. Therefore, committee decided to remind the RA and deferred the case.

Case No.: 32/25/87- ALC1/2018	Party Name: K.K. NAG PVT. LTD.,	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/01229/AM19/	RLA File :04/24/040/00227/AM16/	Lic.No/Date:0410161800 12.04.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01229/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
EXPANDED POLYPROPYLENE FOAM PRODUCTS 39239090	21068Kg	EXPANDED POLYPROPYLENE BEADS 39021000	22121.4Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 2/8/87- ALC1/2016	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	

Decision :Based on the comments of Department of Chemicals and Petro Chemicals, committee decided to adopt following norms:-

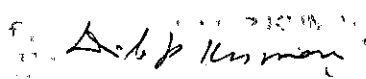
EXPORT ITEM	QUANTITY IN KGs	IMPORT ITEM	QUANTITY IN KGs/KGs
1.Belsil UL 309 (	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/	0.4897

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Emulsion of Silicone Fluid /Dimethyl Polysiloxane) Silicones in Primary Form		EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	
		Marlon AS 3 / Rhodacal SS A/R/NANSA SSA /F (Linear Alky Benzene Suphonic Acid)	0.0387
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13-30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.0143
		5-Chloro-2- Methyl-4 Isothiazolin-3-one (Kathon CG /Microcare ITO)	0.001
		2-Methyl -4- Isothiazolin-3- one (Microcare MT)	0.0005
		Packing Materials	As per policy
2.Belsil HL 2999 M3/ Belsil HL 999 (Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in primary Form	1000Kg	Dimethylcyclsiloxane / Dimethylcyclsiloxane mixture (DMC) /KF-9702-T Methylsiloxanes (Organo-Inorganic Compounds)	0.5957
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13-30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.0354
		Wacker Silazane HMN (Hexamethyldisilazane)	0.00177
		Sodium Benzoate	0.0045
		Citric ACID ANHYDROUS(2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.0033
		RHODICARE T (Xanthan Gum)	0.0013
		HEXAMETHYDISILOXANE/Wacker intermediate C 191	0.00008
		Packing Materials Schutz ECO BULK MX 1000	As per policy
3.Belsil ADM 31/ Belsil ADM 331(Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary Form	1000Kg	Dimethylcyclsiloxane / Dimethylcyclsiloxane mixture (DMC) /KF-9702-T Methylsiloxanes (Organo-Inorganic Compound)	0.3486
		Wacker AK 10 (Dimethyl polysiloxane)	0.0089
		Silane PC 1220/Geniosil GF 95/ Silane USI D 1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00363
		Citric ACID ANHYDROUS(2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.00417
		Sodium Benzoate	0.0046
		HEXAMETHYLDISILOXANE/Wacker intermediate C-191	0.00002
		DEHYQUART A CA (Cetrimonium Chloride)	0.01008
4. Belsil UL 2899/Belsil UL	1000Kg	Dimethylcyclsiloxane / Dimethylcyclsiloxane mixture (DMC)	0.5775

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3199/Belsil UL 2799 (Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary Form		/KF-9702-T Methylsiloxanes (Organo-Inorganic Compound)	
		Wacker Silazane HMN	0.00173
		Hexamethyldisilazane	
		HEXAMETHYLDISILOXANE/Wacker intermediate C 191	0.00009
		PLURIOLE 200 (Polyethylene Glycol)	0.00498
		Pluronic F 127 Prill / Polaxamer 407/Synperonic PE/ F127(Flake)	0.02996
		RHODICARE T (Xanthan Gum)	0.00166
		Citric ACID ANHYDROUS(2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.00326
		Sodium Benzoate	0.0045
5. Wacker Antifoam Emulsion SE 47 M/ wacker SD 97 (Emulsion of silicone Fluid/ Dimethyl Polysiloxane) Silicones In Primary form	1000Kg	Packing Materials Schutz ECO BULK MX 1000	As per policy
		Silfoam SC 120 Anti Foam Compound (Poly Dimethyl Siloxane and Auxiliary)	0.13
		5-Chloro-2- Methyl-4 Isothiazolin-3-one (Kathon CG /Microcare ITO)	0.001
		2-Methyl -4- Isothiazolin-3- one (Microcare MT)	0.0005
6. Belsil DM 970 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane) Silicones in Primary Form	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.698
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlupal O 13 -109 / O 13- 50/ O 13-30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.029
		5-Chloro-2- Methyl-4 Isothiazolin-3-one (Kathon CG /Microcare ITO)	0.001
		2-Methyl -4- Isothiazolin-3- one (Microcare MT)	0.0005
7.Belsil DM 979 (Emulsion of Silicones Fluid/ Dimethyl Polysilxane) Silicones in Primary form	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.4188
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlupal O 13 -109 / O 13- 50/ O 13-30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.029
		5-Chloro-2- Methyl-4 Isothiazolin-3-one (Kathon CG /Microcare ITO)	0.001
		2-Methyl -4- Isothiazolin-3- one (Microcare MT)	0.0005
		Wacker Plasticizer 1000 (Dimethyl Polysiloxane)	0.2792
8. Belsil DM 28006/ Belsil 60082M/ Belsil DM 60082 (Emulsion of Silicone Fluid/ Dimethyl	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.525
		Decamethylcyclopentasiloxane (D5)	0.075


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Polysiloxane) Silicones in Primary Form		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.01
		Marlon AS 3 / Rhodacal SS A/R/NANSA SSA /F (Linear Alky Benzene Suphonic Acid)	0.05
		5-Chloro-2- Methyl-4 Isothiazolin-3- one (Kathon CG /Microcare ITO)	0.001
		2-Methyl -4- Isothiazolin-3- one (Microcare MT)	0.0005
		Packing Materials Schutz ECO BULK MX 1000	As per policy
9.BELSIL DADM 5050 E (Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary Form	1000Kg	Wacker AK 60000 Silicone Fluid/ Wacker Fluid 122K (Dimethyl Polisiloxane	0.4009
		Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.09658
		Wacker AK 10 (Dimethyl polysiloxane)	0.00255
		Silane PC 1220/Geniosil GF 95/ Silane USI D 1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00072
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.0847
		HEXAMETHYDISILOXANE/Wacker intermediate C 191	0.00001
		Packing Materials Schutz ECO BULK MX 1000	As per policy
10.BESIL DM 5100E (Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary Form	1000Kg	Wacker AK 60000 Silicone Fluid/ Wacker Fluid 122K (Dimethyl Polisiloxane	0.4985
		Packing Materials Schutz ECO BULK MX 1000	As per policy
11.BELSIL DM 3140 E(Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary Form	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.459
		Marlon AS 3 / Rhodacal SS A/R/NANSA SSA /F (Linear Alky Benzene Suphonic Acid)	0.039
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.049
		Wacker TES 28 Ethyl Silicate	0.003
12.BELSIL 551 HP (	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/	0.1622

Emulsion of silicone Fluid/ Dimethyl Polysilxane) Silicones in Primary form		EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	
		Silane PC 1220/Geniosil GF 95/ Silane USI D 1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.01
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.113
		Wacker LO 66 (Dimethyl Polysiloxane with Auxiliary)	0.38
		Cavasol W7 HP TL/ Cavatex W7 HP TL (Cyclodextrin)	0.02
13. Wacker Finish 93M/ Finish J52 M(Emulsion of Amino silicone Fluid/ Amino Dimethyl Polysilxane) Silicones in Primary Form	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.309
		Silane PC 1220/Geniosil GF 95/ Silane USI D 1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0432
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.2472
14. PowerSoft 180/ Powersoft 180M (Emulsion of Amino silicone Fluid/ Amino Dimethyl Polysilxane) Silicones In Primary Form	1000Kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.3744
		Silane PC 1220/Geniosil GF 95/ Silane USI D 1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0254
		Iso Tridecanol Ethoxylated / Iso Tridecyl Alcohol (Lutensol TO 108/ TO 5 / TO 6 / TO 3 / TO 12 Marlipal O 13 -109 / O 13- 50/ O 13- 30/ O 13-60 Imbentin - T 100 90%/ T - 050 / T 030)	0.209
RA may take consequential action as per Policy / Procedures			

5	Case No.:157/24/87- ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meect No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
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Sub. p. Kumar

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00963/AM19, the Committee decided to ratify the license as under:-

RA may take consequential action as per Policy / Procedures

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00993/AM19, the Committee decided to ratify the license as under subject to Ministry of Environment and Forest's approval since Import Item No.2 is Printed Rejected Polyester Film :-

RA may take consequential action as per Policy / Procedures

Decision : The committee noted that a DL was issued to firm on 21.05.2019, which was followed by a reminder on 05.08.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case.

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00845/AM19, the Committee decided to ratify the license as under:-

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NET CONTENT OF IMPORT ITEM IN EXPORT PRODUCT IS 23809.52 KGS	GRANULES
RA may take consequential action as per Policy / Procedures	

Case No.:66/24/87- ALC1/2018	Party Name: KRISHNA LAMICOAT PVT. LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00872/AM19/	RLA File :07/24/040/00122/AM18/	Lic.No/Date:0710112025 16.08.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00872/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
HDPE FILM NET CONTENT OF IMPORT ITEM IN EXPORT PRODUCT IS 52380.95 KGS	52380.950Kg	HDPE OFF GRADE GRANULES	55000.000Kg
LDPE FILM NET CONTENT OF IMPORT ITEM IN EXPORT PRODUCT IS 52380.95 KGS	52380.950Kg	LDPE OFF GRADE GRANULES	55000.000Kg
RA may take consequential action as per Policy / Procedures			

Case No.:4/18/87- ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Withdrawn
HQ File :01/87/050/00453/AM19/	RLA File :03/95/040/00434/AM18/	Lic.No/Date:0310815577 06.09.2017	03.07.2019

Decision : The committee considered the mail of the firm, wherein it was mentioned that Advance Authorization has been issued on repeat basis and no need of fixation of norms. Therefore, committee decided to withdraw the case.

Case No.:28/18/87- ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Rejected
HQ File :01/87/050/00477/AM19/	RLA File :26/24/040/00003/AM19/	Lic.No/Date:2610012840 13.06.2018	

Decision : The committee noted that a DL was issued to firm on 21.05.2019, which was followed by a reminder on 05.08.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case.

Case No.:42/18/87- ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Rejected
HQ File :01/87/050/00491/AM19/	RLA File :26/24/040/00001/AM19/	Lic.No/Date:2610012841 13.06.2018	

Decision : The committee noted that a DL was issued to firm on 21.05.2019, which was followed by a reminder on 05.08.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case.

Case No.:5/8/80-
ALC2/2018

Party Name: HINDUSTAN
RUBBER INDUSTRIES

Meet No/Date:8/87-
ALC1/2019
28.08.2019

Status:
Approved

HQ File
:01/80/050/00128/AM19/

RLA File
:05/23/040/00135/AM19/

Lic.No/Date:05104069
39
21.06.2018

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/237/2019/-TSW , Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
RUBBER ROLLERS FOR AUTOMATIC RICE MILL MACHINERY 10" [CONTAINING NET CONTENT OF RUBBER PART 49600Kg}	8000Number	ACRYLONITRILE BUTADIENE RUBBER	19664.4Kg
		PRECIPITATED SILICA	6224.4Kg
		RUBBER CHEMICALS & ACCELERATOR VIZ STEARIC ACID, SULPHUR, SILICON OIL, ZINC OXIDE,CBS,TDQ, TITANIUM ETC	1478.4Kg
		BONDING AGENTS FOR BONDING OF RUBBER & METAL SHELL/SLEEVE, CHEMLOK & COLOUR	160.0Kg
		CHINA CLAY	24544.8Kg
		10" METAL/ALUMINIUM SHELL/SLEEVE/DRO M	Net to Net in Number
Note: There will be value cap for Item No.3 and should not exceed 7% of FOB values of export as per General Note of H.B. Procedure Vo.II			
RUBBER ROLLERS FOR AUTOMATIC RICE MILL MACHINERY 14" [CONTAINING NET CONTENT OF RUBBER PART 4050Kg}	500 Number	ACRYLONITRILE BUTADIENE RUBBER	1459.5Kg
		PRECIPITATED SILICA	482.5Kg
		RUBBER CHEMICALS & ACCELERATOR VIZ STEARIC ACID, SULPHUR, SILICON	129.7Kg

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		OIL, ZINC OXIDE,CBS,TDQ, TITANIUM ETC	
		BONDING AGENTS FOR BONDING OF RUBBER & METAL SHELL/SLEEVE, CHEMLOK & COLOUR	14.0Kg
		CHINA CLAY	2166.2Kg
		14" METAL/ALUMINIUM SHELL/SLEEVE/DRU M	Net to Net in Number
Note: There will be value cap for Item No.3 and should not exceed 7% of FOB values of export as per General Note of H.B. Procedure Vo.II			
RA may take consequential action as per Policy / Procedures			

Case No.:8/16/87- ALC1/2018	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
14	a) To indicate composition of export product and confirm whether it is rubber compound or rubber product b) To give specific grade of Synthetic Rubber and Natural Rubber to be used in manufacturing the product c) Material balance with calculation for requirement of raw materials giving indigenous items to be used in manufacturing the export product		

Case No.:19/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved												
HQ File :01/87/050/00468/AM19/	RLA File :34/24/040/00102/AM19/	Lic.No/Date:3410044412 09.08.2018													
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00468/AM19, the Committee decided to ratify the license as under:-															
15	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY</th></tr> </thead> <tbody> <tr> <td>SOFT ACRYLIC EMULSION (SPCRYL EOFG / SPCRYL EOFGL / SPCRYL EFG / SPCRYL EHG) Styrene Ethyl Hexyl acrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 47-48%]</td><td>500000Kg</td><td>STYRENE</td><td>55224.50Kg</td></tr> <tr> <td></td><td></td><td>ALFA METHYL</td><td>13518.40Kg</td></tr> </tbody> </table>			EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY	SOFT ACRYLIC EMULSION (SPCRYL EOFG / SPCRYL EOFGL / SPCRYL EFG / SPCRYL EHG) Styrene Ethyl Hexyl acrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 47-48%]	500000Kg	STYRENE	55224.50Kg			ALFA METHYL	13518.40Kg
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY												
SOFT ACRYLIC EMULSION (SPCRYL EOFG / SPCRYL EOFGL / SPCRYL EFG / SPCRYL EHG) Styrene Ethyl Hexyl acrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 47-48%]	500000Kg	STYRENE	55224.50Kg												
		ALFA METHYL	13518.40Kg												

Subp Kumar

		STYRENE	
		ACRYLIC ACID	18026.20Kg
		BUTYL ACRYLATE	22533.90Kg
		2 ETHYL HEXYL ACRYLATE	135569.8Kg
RA may take consequential action as per Policy / Procedures			

Case No.:21/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00470/AM19/	RLA File :34/24/040/00104/AM19/	Lic.No/Date:3410044411 09.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00470/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
RESIN DISPERSION (SPCRYL 160 E / SPCRYL 160 MEA / SPCRYL 60 ECO / 61 / 63 / 75 ECO) Styrene Methyl Methacrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 35-36%]	300000Kg	STYRENE	23977.6Kg
		ALFA METHYL STYRENE	31684.7Kg
		ACRYLIC ACID	31684.7Kg
		BUTYL ACRYLATE	3996.2Kg
RA may take consequential action as per Policy / Procedures			

Case No.:22/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00471/AM19/	RLA File :34/24/040/00105/AM19/	Lic.No/Date:3410044410 09.08.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Firm may clarify why the quantity of Import shown in the Material Balance is different than quantity allowed in the License

Case No.:24/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00473/AM19/	RLA File :34/24/040/00107/AM19/	Lic.No/Date:3410044413 09.08.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Bifurcated quantity of Latex and Resin separately along with their percentage number.
b) Material balance furnished is not matching with the quantity of different raw materials indicated in the licence. Import item No. 2 is not indicated in the material balance.

Sub J Kumar
Deputy Secretary, New Delhi

Case No.:46/19/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00540/AM19/	RLA File :34/24/040/00101/AM19/	Lic.No/Date:3410044408 09.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00540/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
HARD ACRYLIC EMULSION (SPCRYL EOH / SPCRYL EO) Styrene Methyl Methacrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 47-48%]	1500000Kg	STYRENE	493420.80Kg
		ALFA METHYL STYRENE	48802.20Kg
		ACRYLIC ACID	55804.60Kg
		BUTYL ACRYLATE	139418.50Kg
RA may take consequential action as per Policy / Procedures			

Case No.:20/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00469/AM19/	RLA File :34/24/040/00103/AM19/	Lic.No/Date:3410044422 16.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00469/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
SPECIALITY EMULSION (SPCRYL HMR 45 / SPCRYL OP) Styrene Ethyl Acrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT 44-46%]	1500000Kg	METHYL METHACRYLATE	411561.80Kg
		ETHYL ACRYLATE	79654.82Kg
		METHACRYLIC ACID	66381.39Kg
		ACRYLIC ACID	159295.37Kg
RA may take consequential action as per Policy / Procedures			

Case No.:23/18/87- ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00472/AM19/	RLA File :34/24/040/00106/AM19/	Lic.No/Date:3410044423 16.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00472/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
ACRYLIC RESIN (SPCRYL	2000000Kg	STYRENE	553359.68Kg

MOFG / SPCRYL LOFG / SPCRYL HOFG / SPCRYL LOP / SPCRYL 160 / SPCRYL 170) Styrene Methyl Methacrylate Co-Polymer latex & resin [NON VOLATILE MATTER CONTENT Min. 99%}			
		ALFA METHYL STYRENE	737812.90Kg
		ACRYLIC ACID	737812.90Kg
		BUTYL ACRYLATE	92226.60Kg
RA may take consequential action as per Policy / Procedures			

Case No.:51/21/87-ALC1/2018	Party Name: RELICAB CABLE MANUFACTURING LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Rejected
22 HQ File :01/87/050/00600/AM19/	RLA File :03/95/040/00463/AM19/	Lic.No/Date:0310823145 20.08.2018	
Decision : The committee noted that a DL was issued to firm on 21.05.2019, which was followed by a reminder on 05.08.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case.			

Case No.:42/19/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00536/AM19/	RLA File :30/24/040/00028/AM19/	Lic.No/Date:3010104445 18.09.2018	
23	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Percentage composition of Fabric and PVC Compound is shown as 115%. whereas it should be 100%. Hence firm may clarify the same; b) Bifurcation in the quantity of Flex Banner and PVC Film and inputs required for each export separately.		

Case No.:122/21/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00671/AM19/	RLA File :30/24/040/00035/AM19/	Lic.No/Date:3010104495 08.11.2018	
24	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Percentage composition of Fabric and PVC Compound is shown 115%. whereas it should be 100%. Hence firm may clarify the same;		

Case No.:201/24/87-ALC1/2018	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
25			

HQ File :01/87/050/01007/AM19/	RLA File :09/24/040/00466/AM19/	Lic.No/Date:0910067010 31.12.2018
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- To indicate specification/details of Silicon to be used in the manufacturing of export product
- Past production of export products vis-a-vis consumption of all the raw materials {including Silicon} for the last three years duly certified by Chartered Accountant
- Calculation for requirement of Silicon raw material in the manufacturing of export product

Case No.: 208/24/87- ALC1/2018	Party Name: CEAT LTD.	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/01014/AM19/	RLA File :03/94/040/00731/AM19/	Lic.No/Date:03108260 65 01.01.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/237/2019/-TSW , Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY REQUIRED FOR 100MT OF EXPORT PRODUCT
Passenger Car & Utility Vehicle Radial Tyre {Tubeless Pneumatic}	5000MT	Natural Rubber	20.97
		Bromobutyl Rubber	2.577
		Synthetic Rubber SBR 1502	5.74
		Synthetic Rubber SBR 1723	8.0128
		Synthetic Rubber SBR 1739	0.1673
		Synthetic Rubber PBR	7.90
		Nylon Tyre Cord Fabric - Dipped	4.36
		Carbon Black	25.639
		Synthetic Resin	1.064
		Stearic Acid	0.593
		Micro Crystalline Wax	1.613
		Rubber Chemicals - Retarders	0.103
		Structol	0.130
		Silane	0.106
		Sillica	0.033
		Misc Chemicals	1.25
		Monobond 680C	0.0423
		Adhesive Agent	0.0300
		Rubber Chemicals - Antioxidant	1.067

	Rubber Chemicals - Accelerators	0.557
	Rubber process Oil	3.33
	Bead wire	3.377
	Insoluble Sulphur	0.810
	Steel Tyre Cord	7.142
	Zinc Oxide	1.689
	Synthetic Rubber SSBR	1.567

Note: There should be a value cap on rubber chemicals { Antioxidant, Accelerators and Retarders} and Misc. Chemicals as per general note 8 of the Hand Book of Procedure, Vol.II

RA may take consequential action as per Policy / Procedures

Case No.:108/23/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00806/AM19/	RLA File :08/24/040/00306/AM19/	Lic.No/Date:0810144276 09.01.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00806/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
UNSATURATED POLYESTER RESIN	1Kg	MONO PROPYLENE GLYCOL	0.0489Kg
		PURIFIED ISOPHTHALIC ACID	0.0648Kg
		MONO ETYLENE GLYCOL	0.0197Kg
		MP DIOL GLYCOL	0.0578Kg
		PHATHALIC ANYDRIDE	0.0188Kg
		MALEIC ANHYDRIDE	0.2063Kg
		STYRENE MONOMER	0.3272Kg

RA may take consequential action as per Policy / Procedures

Case No.:224/24/87-ALC1/2018	Party Name: COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/01030/AM19/	RLA File :05/23/040/00402/AM19/	Lic.No/Date:0510409361 16.01.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01030/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
1. Printed Plastic Cards (11538461 Nos) (Using Calendared Plastic Sheets PVC/ABS, PVC/AD, Credit Card Core, PET-G of ((60+/-10%, 80+/-10%, 100+/-10%,	60.000MT	1. Calendared Plastic Sheet (PVC/ABS, PVC/AD, Credit Card Core, PET-G) (60+/-10%, 80+/-10%, 100+/-10%, 120+/-10%, 150+/-10%, 185+/-10%, 240+/-10%, 280+/-10%, 350+/-10%, 700+/-10% & 800+/-10% Micron)	1.359Kg/Kg Content in Export Product

डिप्टी कमिशनर/DEPUTY COMMISSIONER
रजिस्ट्रार, निर्यात प्रशासन/Dy. DGFT
विभाग, भारत सरकार/Ministry of Commerce & Industry
नयाँ दिल्ली, भारत/NEW DELHI, INDIA

(20,00,000 Nos)		x40 Glossy/Matt/Ultragloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	
		6. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150mm +/-5%)	60.000Number
		7. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	12.000Number
		8. Laminating Varnish	12.000Liter
		9. Calendered Plastic Sheet (PVC/ABS, PVC/AD, Credit Card Core, PET-G) (60+/-10%, 80+/-10%, 100+/-10%, 120+/-10%, 150+/- 10%, 185+/-10%, 240+/-10% 280+/-10%, 350+/-10%, 700+/- 10% & 800+/-10% Micron)	1.359Kg/Kg Content in Export Product
		10. Printing Ink (Consumable for Printing on Cards)	1500.00Kg
		11. Offset Image Plates (Consumable for Printing)	1500.000Number
		12. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/- 5%)	75.000Number
		13. Lamination Plates x40 Glossy/Matt/Ultragloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	150.000Number
		14. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150mm +/-5%)	75.000 Number
		15. Laminating Varnish	15.000 Liter
		16. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	8625.000Kg
		17. Hologram -Silver Foil Dual Blocks LCP1/2, New silver debit, Holo Visa Dove Mini 2M/AL-CRP2-F, 2M/385-CRP2-F, Holo Visa Dove-385 CRP2-F (Net to Net Basis)	Net to Net
		18. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	24.000Number
		19. Calendered Plastic Sheet	1.359Kg/Kg

		(PVC/ABS, PVC/AD, Credit Card Core, PET-G) (60+/-10%, 80+/-10%, 100+/-10%, 120+/-10%, 150+/-10%, 185+/-10%, 240+/-10%, 280+/-10%, 350+/-10%, 700+/-10% & 800+/-10% Micron)	Content in Export Product
		20. Printing Ink (Consumable for Printing on Cards)	222.000Kg
		21. Offset Image Plates (Consumable for Printing)	220.00Number
		22. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	11.000Number
		23. Lamination Plates x40 Glossy/Matt/Ultragloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	22.000Number
		24. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x770x590mm, 1.95x150x150mm +/-5%)	11.000Number
		25. Laminating Varnish	2.000Liter
		26. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/-5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1.359Kg/Kg Content in Export Product
		27. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	2.000Number
		28. Calendared Plastic Sheet (PVC/ABS, PVC/AD, Credit Card Core, PET-G) (60+/-10%, 80+/-10%, 100+/-10%, 120+/-10%, 150+/-10%, 185+/-10%, 240+/-10%, 280+/-10%, 350+/-10%, 700+/-10% & 800+/-10% Micron)	1.359Kg/Kg Content in Export Product
		29. Printing Ink (Consumable for Printing on Cards)	220.000Kg
		30. Offset Image Plates (Consumable for Printing)	220.000Number
		31. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/-5%)	11.000Number
		32. Lamination Plates x40 Glossy/Matt/Ultragloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	22.000Number

		33. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150mm +/-5%)	11.000Number
		34. Laminating Varnish	2.000Liter
		35. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1.359Kg/Kg Content in Export Product
		36. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	2.000Number
		37. Calendared Plastic Sheet (PVC/ABS, PVC/AD, Credit Card Core, PET-G) (60+/-10%, 80+/-10%, 100+/-10%, 120+/-10%, 150+/- 10%, 185+/-10%, 240+/-10% 280+/-10%, 350+/-10%, 700+/- 10% & 800+/-10% Micron)	1.359Kg/Kg Content in Export Product
		38. Printing Ink (Consumable for Printing on Cards)	220.000Kg
		39. Offset Image Plates (Consumable for Printing)	220.000Number
		40. Printing Rubber Blankets (Metal Back) (Consumable for Printing Purpose 525x415x1.63 MM +/- 5%)	11.000Number
		41. Lamination Plates x40 Glossy/Matt/Ultragloss/Ultrasilk 304x493x0.8mm, 609x493x0.8mm, (+/-5%)	22.000Number
		42. Printing Rubber Blankets ROLLIN UVE (1.95x770x678 mm, 1.95x 770x590mm, 1.95x150x150mm +/-5%)	11.000Number
		43. Laminating Varnish	2.000Liter
		44. Coated PVC 80 Micron, 60 Micron BQU9 485x295mm (+/- 5%) with 8x12.7mm Black Magnetic stripes 2750 Oc	1.359Kg/Kg Content in Export Product
		45. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller (Consumable for Printing)	2.000Number
Note:- For the Import Items in which quantity is allowed as applied for, CIF value all together is restricted to 100% of FOB Value.			
RA may take consequential action as per Policy / Procedures			

29	Case No.:256/24/87- ALC1/2018	Party Name: R.V.R. TECHNOLOGIES LTD,	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
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 Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/52/2019-TSW dated , Committee decided to ratify license as under:

RA may take consequential action as per Policy / Procedures

1. *Dr. J. K. Kulkarni*
 2. *Dr. J. K. Kulkarni*
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 80. *Dr. J. K. Kulkarni*
 81. *Dr. J. K. Kulkarni*
 82. *Dr. J. K. Kulkarni*
 83. *Dr. J. K. Kulkarni*
 84. *Dr. J. K. Kulkarni*
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 91. *Dr. J. K. Kulkarni*
 92. *Dr. J. K. Kulkarni*
 93. *Dr. J. K. Kulkarni*
 94. *Dr. J. K. Kulkarni*
 95. *Dr. J. K. Kulkarni*
 96. *Dr. J. K. Kulkarni*
 97. *Dr. J. K. Kulkarni*
 98. *Dr. J. K. Kulkarni*
 99. *Dr. J. K. Kulkarni*
 100. *Dr. J. K. Kulkarni*

Decision : The committee noted that a DL was issued to firm on 15.05.2019, which was followed by a reminder on 05.08.2019. However, firm has not replied to the DL. Therefore, committee decided to reject the case.

Case No.:318/24/87- ALC1/2018	Party Name: KEY EXPORTS,	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/01124/AM19/	RLA File :03/94/040/01001/AM19/	Lic.No/Date:0310827208 21.02.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) No objection certificate from Ministry of Environment and Forests

Case No.:319/24/87- ALC1/2018	Party Name: VIKAS MULTICORP LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/01125/AM19/	RLA File :05/24/040/00667/AM19/	Lic.No/Date:0510409 751 22.02.2019	

Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Vceprene-E (TPR Compound)	225000.000Kg	Styrene Butadine Styrene Co-Polymer /SEBS	107243.00Kg
		Stryrene Butadine Co-Polymer	42897.20Kg
		General Purpose Poly Styrene (GPPS)	21448.60Kg
		Acrylonitrile -butadiene rubber (NBR)	21448.60Kg
		DI Octyl Pthalate (DOP)	21448.60Kg
		Power Oil	8579.40Kg
		CaCo3	6434.60Kg
RA may take consequential action as per Policy / Procedures			

Case No.:21/25/87-ALC1/2018	Party Name: LOTUS ROOFINGS LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
34 HQ File :01/87/050/01218/AM19/	RLA File :04/24/040/00260/AM19/	Lic.No/Date:0410165264 01.03.2019	

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committce decided that a final reminder to firm in this regard may be issued and deferred the case.

Case No.:3/25/87- ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/01200/AM19/	RLA File :30/24/040/00053/AM19/	Lic.No/Date:3010104619 04.03.2019	

[illegible]

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

Case No.:7/1/87-ALC1/2019 **Party Name:** SI GROUP - INDIA PRIVATE LIMITED **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

36 **HQ File** :01/87/050/01237/AM19/ **RLA File** :03/95/040/01241/AM19/ **Lic.No/Date:**0310827446 05.03.2019

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

Case No.:8/1/87-ALC1/2019 **Party Name:** PIONEER POLYLEATHERS LIMITED **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

37 **HQ File** :01/87/050/01238/AM19/ **RLA File** :05/24/040/00700/AM19/ **Lic.No/Date:**0510409862 06.03.2019

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

Case No.:15/1/87-ALC1/2019 **Party Name:** KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

38 **HQ File** :01/87/050/01245/AM19/ **RLA File** :04/24/040/00232/AM19/ **Lic.No/Date:**0410165291 07.03.2019

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

Case No.:32/1/87-ALC1/2019 **Party Name:** AMITEK INFRA PVT LTD **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Approved

HQ File :01/87/050/01262/AM19/ **RLA File** :13/24/040/00132/AM19/ **Lic.No/Date:**1310049231 14.03.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01262/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PETROLEUM RESIN BLENDED WITH POWDER & FILLER FOR ROAD MARKING (W/Y) [CONTAINING MIN. 21.56% GLASS BEADS]	300.000MT	C5 HYDROCARBON RESIN	60.000MT
		TITANIUM DIOXIDE RUTILE	24.000MT
		GLASS BEADS INTERMIX TYPE I / TYPE A	66.000MT

[Signature]
 Dy. Secy. (Tech. & Quality)
 Govt. of India
 New Delhi

RA may take consequential action as per Policy / Procedures

Case No.: 36/1/87-ALC1/2019	Party Name: MEDICAP HEALTHCARE LIMITED	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
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HQ File :01/87/050/01266/AM19/	RLA File :34/24/040/00309/AM19/	Lic.No/Date: 3410044987 20.03.2019
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/01266/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
EUROHEAD CAP PP	5000000 Number	POLYETHYLENE (RESIN)	1.0Kg/Kg content in Export
EUROHEAD CAP PE	5000000 Number	POLYPROPYLENE	1.0Kg/Kg content in Export
		RUBBER DISC	1.0Kg/Kg content in Export

RA may take consequential action as per Policy / Procedures

Case No.: 37/1/87-ALC1/2019	Party Name: MEDICAP HEALTHCARE LIMITED	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Deferred
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HQ File :01/87/050/01267/AM19/	RLA File :34/24/040/00310/AM19/	Lic.No/Date: 3410044988 20.03.2019
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Net weight of each import item in each of the export product
- Justification for 15% wastage in Thermo Plastics Elastomer and 110% wastage in Aluminium Cap Foil

Case No.: 40/1/87-ALC1/2019	Party Name: VIKAS MULTICORP LIMITED	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
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HQ File :01/87/050/01270/AM19/	RLA File :05/24/040/00732/AM19/	Lic.No/Date: 0510410 045 26.03.2019
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Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Veeprene-E (TPR Compound)	225000.000Kg	Styrene Butadine Styrene Co-Polymer /SEBS	107243.00Kg
		Stryrene Butadine Co-Polymer	42897.20Kg
		General Purpose Poly Styrene (GPPS)	21448.60Kg
		Acrylonitrile -butadiene	21448.60Kg

	rubber (NBR)	
	DI Octyl Pthalate (DOP)	21448.60Kg
	Power Oil	8579.40Kg
	CaCo3	6434.60Kg

RA may take consequential action as per Policy / Procedures

CaCo3

Case No.: 44/1/87-ALC1/2019	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/01274/AM19/	RLA File :03/95/040/01329/AM19/	Lic.No/Date: 0310827 939 27.03.2019	

Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Thermoplastic Elastomer	75000.000Kg	Styrene Ethylene Butylene Styrene / Styrene Butadiene Styrene / Thermoplastic Rubber (TPR) Taipol SEBS - 6151 (or) 6150 (or) 6159 (or) Kibiton PB - 511 (or) Kibiton PB - 5301 (or) SEBS Thermoplastic Elastomer (Globalprene 7551) (or) (Globalprene 7550U) or Taipol SBS-3201 or Taipol SBS - 3206	22281.6Kg
		White Mineral Oil	25995.1Kg
		Polypropylene Granules	11140.8Kg
		Calcium Carbonate	16339.8Kg
		Antioxidant	742.7Kg

RA may take consequential action as per Policy / Procedures

Case No.: 45/1/87-ALC1/2019	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/01275/AM19/	RLA File :03/95/040/01327/AM19/	Lic.No/Date: 0310827 940 27.03.2019	

Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Polymer for Toothbrush Handle Thermoplastic Elastomer - TPE	51000.000Kg	Styrene Ethylene Butylene Styrene / Styrene Butadiene Styrene / Thermoplastic Rubber (TPR) Taipol SEBS - 6151 (or) 6150 (or) 6159 (or) Kibiton PB - 511 (or) Kibiton PB - 5301 (or) SEBS Thermoplastic Elastomer (Globalprene 7551) (or) (Globalprene 7550U) or Taipol SBS-3201 or Taipol SBS - 3206	15151.5Kg
		White Mineral Oil	17676.7Kg
		Polypropylene Granules	7575.7Kg
		Calcium Carbonate	11111.1Kg

	Antioxidant	505.0Kg
RA may take consequential action as per Policy / Procedures		

45	Case No.: 47/1/87-ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/01277/AM19/	RLA File :05/24/040/00746/AM19/	Lic.No/Date:0510410079 28.03.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.				

46	Case No.: 1/2/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00001/AM20/	RLA File :05/24/040/00754/AM19/	Lic.No/Date:0510410091 29.03.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT.				

47	Case No.: 4/2/87-ALC1/2019	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00004/AM20/	RLA File :05/24/040/00002/AM20/	Lic.No/Date:0510410129 03.04.2019	
Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.				

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Case No.:7/2/87-ALC1/2019	Party Name: ELASTOMER INDIA MFG.CO.(PROP.ATUL J SHAH)	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Approved								
HQ File :01/87/050/00007/AM20/	RLA File :31/83/040/00002/AM20/	Lic.No/Date:3110067367 03.04.2019									
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/52/2019-TSW dated , Committee decided to ratify license as under:											
<table><tr><th>EXPORT ITEM</th><th>QUANTITY</th><th>IMPORT ITEM</th><th>QUANTITY RECOMMENDED</th></tr><tr><td>OTHERS ARTICLES OF VULCANISED RUBBER, MUDFLAP, RUBBER METAL PLATES, RUBBER HOLDER, RUBBER BUMPER, MOULDED BUMPER, MOULDED BUFFER, RUBBER WHEEL</td><td>82705.000Kg</td><td>SECONDARY RUBBER COMPOUND</td><td>1.03Kg/Kg content in Export</td></tr></table>				EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY RECOMMENDED	OTHERS ARTICLES OF VULCANISED RUBBER, MUDFLAP, RUBBER METAL PLATES, RUBBER HOLDER, RUBBER BUMPER, MOULDED BUMPER, MOULDED BUFFER, RUBBER WHEEL	82705.000Kg	SECONDARY RUBBER COMPOUND	1.03Kg/Kg content in Export
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY RECOMMENDED								
OTHERS ARTICLES OF VULCANISED RUBBER, MUDFLAP, RUBBER METAL PLATES, RUBBER HOLDER, RUBBER BUMPER, MOULDED BUMPER, MOULDED BUFFER, RUBBER WHEEL	82705.000Kg	SECONDARY RUBBER COMPOUND	1.03Kg/Kg content in Export								
RA may take consequential action as per Policy / Procedures											

Arup Kumar
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

49	EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
	MEDICAL DISPOSABLE LATEX SURGICAL GLOVES OF SAME SPECIFICATIONS - SORTED-GRADED-POWDERED-PAIR PACKED	9000000Pair	MEDICAL DISPOSABLE LATEX SURGICAL GLOVES - UNGRADED-UNSORTED-UNCHECKED-IN BULK PACK	9090000Pair
RA may take consequential action as per Policy / Procedures				

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00029/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC COMPOUND - MICROLOON WHITE (SHOE SOLE GRADE)	135.000MT	PVC RESIN K. VALUE 65-68	67.500MT
		DI OCTYL PHTHALATE (D.O.P.)	54.000MT
		BLOWING AGENT CELLCOM SK1	0.945MT
RA may take consequential action as per Policy / Procedures			

51 **Decision :** The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- b) Detailed manufacturing process along with technical justification for wastages claimed at each

stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product

f) Manufacturing Process alongwith wastage at every stage of manufacturing

g) Percentage recovery of solvent

Case No.:36/2/87-
ALC1/2019

Party Name: EDATHALA
POLYMERS PVT.LTD

Meet No/Date:8/87-
ALC1/2019
28.08.2019

Status:
Deferred

HQ File
:01/87/050/00036/AM20/

RLA File
:10/24/040/00002/AM20/

Lic.No/Date:1010060166
11.04.2019

52 **Decision :** The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Manufacturing process indicating stage wise wastage of raw materials

b) Complete calculation for the requirement of raw materials for the manufacture of export product indicating net content and wastage of raw materials

c) To indicate complete specification/grading of technically specified natural rubber{TSNR}

Case No.:39/2/87-
ALC1/2019

Party Name: TANGERINE
DESIGN PVT. LTD.

Meet No/Date:8/87-
ALC1/2019
28.08.2019

Status:
Deferred

53 HQ File
:01/87/050/00039/AM20/

RLA File
:05/24/040/00026/AM20/

Lic.No/Date:0510410274
16.04.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT

Case No.:40/2/87-ALC1/2019

Party Name: SPECIALTY
POLYFILMS (INDIA)
PVT. LTD.

Meet No/Date:8/87-
ALC1/2019
28.08.2019

Status:
Approved

HQ File
:01/87/050/00040/AM20/

RLA File
:03/95/040/01254/AM19/

Lic.No/Date:0310828
378 dated 16.04.2019

54 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00040/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PROTECTIVE FILM COPOLYMER BASE	200000.000Kg	LLDPE GRANULES / ENHANCED POLYETHYLENE RESIN	130087.0Kg
		POLYPROPYLENE GRANULES	57391.3Kg
		PROPYLENE COPOLYMER	32521.0Kg

RA may take consequential action as per Policy / Procedures

Case No.: 41/2/87-ALC1/2019	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00041/AM20/	RLA File :03/95/040/00990/AM19/	Lic.No/Date: 0310828 379 16.04.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00041/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PROTECTIVE FILM COPOLYMER BASE	100000.000Kg	LLDPE GRANULES / ENHANCED POLYETHYLENE RESIN	65043.3Kg
		POLYPROPYLENE GRANULES	28695.6Kg
		PROPYLENE COPOLYMER	16260.8Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 1/5/87-ALC1/2019	Party Name: SWASTIK POLYMERS	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00112/AM20/	RLA File :05/24/040/00093/AM20/	Lic.No/Date: 0510410 610 17.05.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00112/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC COMPOUND NATURAL COMPACT MILKY WHITE (SHOE SOLE GRADE).	50.000MT	PVC RESIN K. VALUE 65-68	22.500MT
		DI OCTYL PHTHALATE (D.O.P.)	16.000MT
RA may take consequential action as per Policy / Procedures			

Case No.: 2/5/87-ALC1/2019	Party Name: EDATHALA POLYMERS PVT.LTD	Meet No/Date: 8/87-ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00113/AM20/	RLA File :10/24/040/00009/AM20/	Lic.No/Date: 1010060181 17.05.2019	

57 **Decision :** The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Manufacturing process indicating stage wise wastage of raw materials
- Complete calculation for the requirement of raw materials for the manufacture of export product indicating net content and wastage of raw materials

(c) To indicate complete specification/grading of technically specified natural rubber {TSNR}

Case No.:18/5/87-ALC1/2019	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00129/AM20/	RLA File :34/24/040/00055/AM20/	Lic.No/Date:3410045157 20.05.2019	

58 **Decision** : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00129/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
MELAMINE FORMALDEHYDE MOULDING POWDER	1Kg	MELAMINE	0.474Kg
RA may take consequential action as per Policy / Procedures			

Case No.:3/5/87-ALC1/2019	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00114/AM20/	RLA File :09/24/040/00072/AM20/	Lic.No/Date:0910067554 21.05.2019	

59 **Decision** : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

Case No.:17/5/87-ALC1/2019	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00128/AM20/	RLA File :34/24/040/00344/AM19/	Lic.No/Date:3410045162 21.05.2019	

Decision : The Committee considered the case as per agenda and decided to issue a deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- 60 Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
- Chemistry, molecule weight and percentage yield

61 Case No.:4/5/87-ALC1/2019	Party Name: GARWARE POLYESTER LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
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उद्योग विभाग
उद्योग सचिव/Dy. DG
विद्युत, ईंधन, ईंधन विभाग
उद्योग विभाग, नई दिल्ली
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

HQ File 01/87/050/00115/AM20/	RLA File 03/94/040/00003/AM20/	Lic.No/Date:0310829191 22.05.2019
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Decision : The Committee considered the case as per agenda and decided to issue a deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product
- Process of manufacture with wastage at each stage of manufacture
- Net Weight of export product indicating net content of each import item
- Percentage Non volatile matter in Import Item No. 3, 4 and 5.
- Details of indigenous input with their quantity

Case No.:5/5/87- ALC1/2019	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File 01/87/050/00116/AM20/	RLA File 03/95/040/00146/AM20/	Lic.No/Date:03108291 78 22.05.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/46/2019/-TSW dated 23.08.19 , Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY RECOMMENDED IN KG FOR UNIT KG OF RESULTANT PRODUCT
HIGH ABRASION RUBBER SHEETS	500000Kg	NATURAL RUBBER	0.785
		CHLOROPRENE RUBBER	0.153
		ZINC CARBONATE	0.040
		TITANIUM DI-OXIDE	0.040
		ANTIOXIDANT KUMONOX 5010L / IONOL LC	0.015
		ACCELERATOR- CBS	0.015
		RETARDER PVI	0.007
		CROSSLINKING	0.005

Sub. P. K. Suman

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Note: 1. There should be a value cap on Antioxidant, Accelerators, Retarders and Accelerators under rubber chemicals and other miscellaneous chemicals as per general note 8 of Rubber Chemicals of the Hand Book of Procedure, Vol.II
2. All the Plastic Pallets will be exported back with the export item.

Case No.:19/5/87- ALC1/2019	Party Name: CHIRIPAL POLY FILMS LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
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Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- 63

Decision : The committee considered the case as per agenda and noted that RA was requested on 06.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

65

f) Percentage Resin content in export item

Decision : Based on the examination of the case of firm by Technical Expert (Consultant, {DNM}) in File No. 01/87/050/00140/AM19, the Committee decided to adopt following norms:-

16667

reminded in this regard and deferred the case.

68

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT

69	Case No.:34/5/87-ALC1/2019	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00145/AM20/	RLA File :09/24/040/00087/AM20/	Lic.No/Date:0910067602 30.05.2019	

Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

70	Case No.:35/5/87-ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00146/AM20/	RLA File :02/24/040/00024/AM20/	Lic.No/Date:0210209210 30.05.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

71	Case No.:36/5/87-ALC1/2019	Party Name: WELSPUN FLOORING LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00147/AM20/	RLA File :09/24/040/00044/AM20/	Lic.No/Date:0910067610 31.05.2019	

Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

72	Case No.:37/5/87-ALC1/2019	Party Name: WELSPUN FLOORING LIMITED	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00148/AM20/	RLA File :09/24/040/00045/AM20/	Lic.No/Date:0910067611 31.05.2019	

Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

73	Case No.:38/5/87-ALC1/2019	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00149/AM20/	RLA File :08/24/040/00079/AM20/	Lic.No/Date:0810145425 31.05.2019	

Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

74	Case No.:42/5/87-ALC1/2019	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:8/87-ALC1/2019	Status: Approved
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Signature
 Director, DPIIT
 Ministry of Commerce & Industry
 Government of India
 Bhawan, New Delhi

HQ File :01/87/050/00153/AM20/	RLA File :03/94/040/00169/AM20/	28.08.2019 Lic.No/Date:0310829 401 04.06.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00153/AM20, the Committee decided to ratify the license as under:-			
EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
STYRENE ACRYLIC COPOLYMER EMULSION (HAVING SOLID CONTENT 40+/-1%)	175000.000Kg	STYRENE MONOMER	29680.000Kg
		BUTYL ACRYLATE MONOMER	32410.000Kg
		ACRYLIC ACID	2815.750Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 48/5/87- ALC1/2019	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00159/AM20/	RLA File :09/24/040/00110/AM20/	Lic.No/Date:0910067632 06.06.2019	
75	Decision : The Committee considered the case as per agenda and decided to issue a deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	a) To indicate specification/details of Silicon to be used in the manufacturing of export product		
	b) Past production of export products vis-a-vis consumption of all the raw materials {including Silicon} for the last three years duly certified by Chartered Accountant		
	c) Calculation for requirement of Silicon raw material in the manufacturing of export product		

Case No.: 49/5/87- ALC1/2019	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00160/AM20/	RLA File :09/24/040/00109/AM20/	Lic.No/Date:0910067633 06.06.2019	
76	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	a) To indicate specification/details of Silicon to be used in the manufacturing of export product		
	b) Past production of export products vis-a-vis consumption of all the raw materials {including Silicon} for the last three years duly certified by Chartered Accountant		
	c) Calculation for requirement of Silicon raw material in the manufacturing of export product		

Case No.: 50/5/87- ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
77			

[Signature]
 Director
 Directorate of Industries
 Government of India
 New Delhi

HQ File :01/87/050/00161/AM20/	RLA File :02/24/040/00032/AM20/	Lic.No/Date:0210209233 10.06.2019	
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Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

Case No.:51/5/87- ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
78 HQ File :01/87/050/00162/AM20/	RLA File :02/24/040/00034/AM20/	Lic.No/Date:0210209234 10.06.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

Case No.:53/5/87- ALC1/2019	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00164/AM20/	RLA File :03/94/040/00002/AM20/	Lic.No/Date:0310829521 10.06.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00164/AM20, the Committee decided to adopt following norms:-

79

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Blended Polyol (Ecopuf X 633 bf2)	1Kg	Phthalic Anhydride	0.0273Kg
		Diethylene Glycol	0.712Kg
		Propylene Oxide	0.3969Kg
		Dichlorofluoroethane (HCFC 141b)	0.2362Kg
RA may take consequential action as per Policy / Procedures			

Case No.:55/5/87- ALC1/2019	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
80 HQ File :01/87/050/00166/AM20/	RLA File :05/24/040/00150/AM20/	Lic.No/Date:0510410908 12.06.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {SK}

Case No.:67/5/87- ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
81 HQ File :01/87/050/00178/AM20/	RLA File :02/24/040/00037/AM20/	Lic.No/Date:0210209255 14.06.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

Case No.:68/5/87- ALC1/2019	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
82 HQ File	RLA File	Lic.No/Date:1010060205	

:01/87/050/00179/AM20/ :10/24/040/00018/AM20/ 14.06.2019

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/52/2019/-TSW dated , Committee decided to ratify license as under:

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
NATURAL RUBBER - TECHNICALLY SPECIFIED NATURAL RUBBER 20 (ISNR20) WITH 120.96 MT OF RSS5 AND 241.92 MT OF TECHNICALLY SPECIFIED RUBBER 50	403.200MT	RS S 5	123.38MT
		TECHNICALLY SPECIFIED RUBBER 50	246.75MT
RA may take consequential action as per Policy / Procedures			

Case No.:3/8/87-ALC1/2019 **Party Name:** SMI COATED PRODUCTS PVT. LTD. **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

83 **HQ File** :01/87/050/00190/AM20/ **RLA File** :03/95/040/00242/AM20/ **Lic.No/Date:**0310829726 17.06.2019

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

Case No.:75/5/87-ALC1/2019 **Party Name:** GUNJAN PAINTS LIMITED **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

84 **HQ File** :01/87/050/00186/AM20/ **RLA File** :08/24/040/00036/AM20/ **Lic.No/Date:**0810145536 18.06.2019

Decision : The committee considered the case as per agenda and noted that RA was requested on 19.08.19 for Hard Copy and the same is awaited. Therefore, committee decided that RA may be reminded in this regard and deferred the case.

Case No.:1/8/87-ALC1/2019 **Party Name:** WACKER METROARK CHEMICALS PVT LTD **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

85 **HQ File** :01/87/050/00188/AM20/ **RLA File** :02/24/040/00047/AM20/ **Lic.No/Date:**0210209278 21.06.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

Case No.:2/8/87-ALC1/2019 **Party Name:** PIONEER POLYLEATHERS LIMITED **Meet No/Date:**8/87-ALC1/2019 28.08.2019 **Status:** Deferred

86 **HQ File** :01/87/050/00189/AM20/ **RLA File** :05/24/040/00178/AM20/ **Lic.No/Date:**0510411029 24.06.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

Arlo P. Herman
 Director General
 Department of Chemicals and Petrochemicals
 Ministry of Industry and Commerce
 Government of India
 New Delhi

87	Case No.:4/8/87-ALC1/2019	Party Name: GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00191/AM20/	RLA File :03/94/040/00251/AM20/	Lic.No/Date:0310829908 25.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}				

88	Case No.:5/8/87-ALC1/2019	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00192/AM20/	RLA File :08/24/040/00098/AM20/	Lic.No/Date:0810145564 25.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.				

89	Case No.:6/8/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00193/AM20/	RLA File :05/24/040/00165/AM20/	Lic.No/Date:0510411046 25.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.				

90	Case No.:7/8/87-ALC1/2019	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00194/AM20/	RLA File :05/24/040/00164/AM20/	Lic.No/Date:0510411047 25.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.				

91	Case No.:8/8/87-ALC1/2019	Party Name: VACMET INDIA LTD.	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00195/AM20/	RLA File :06/24/040/00017/AM20/	Lic.No/Date:0610039212 25.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.				

92	Case No.:9/8/87-ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:8/87-ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00196/AM20/	RLA File :34/24/040/00096/AM20/	Lic.No/Date:3410045232 25.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.				

93	Case No.:10/8/87-	Party Name: UNIFORM	Meet No/Date:8/87-	Status:
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ALC1/2019	SYNTHETICS	ALC1/2019 28.08.2019	Deferred
HQ File :01/87/050/00197/AM20/	RLA File :03/95/040/00289/AM20/	Lic.No/Date:0310829930 26.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {SK}			

Case No.:12/8/87-ALC1/2019	Party Name: AUM UDYOG	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00199/AM20/	RLA File :22/24/040/00020/AM20/	Lic.No/Date:2210016 191 26.06.2019	

Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC COMPOUND GRADE AUM SG-1 (Each MT of PVC COMPOUND GRADE SG-1 contain PVC RESIN Grade SG- 5 - 0.6447 MT, DI-OCTYL PHTHALATE (DOP)-0.1984 MT,TRIOCTYL TRIMELLITATE (TOTM)- 0.0662 MT)	242.000MT	PVC RESIN Grade SG-5	156.000MT
		DI-OCTYL PHTHALATE (DOP)	48.000MT
		TRIOCTYL TRIMELLITATE (TOTM)	16.000MT
RA may take consequential action as per Policy / Procedures			

Case No.:11/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00198/AM20/	RLA File :03/95/040/00259/AM20/	Lic.No/Date:0310829965 27.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the case.			

Case No.:14/8/87- ALC1/2019	Party Name: SHRINATH ROTO PACK PVT LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00201/AM20/	RLA File :09/24/040/00154/AM20/	Lic.No/Date:0910067714 27.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:15/8/87- ALC1/2019	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
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HQ File :01/87/050/00202/AM20/	RLA File :02/24/040/00052/AM20/	Lic.No/Date:0210209293 27.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

Case No.:13/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
98 HQ File :01/87/050/00200/AM20/	RLA File :03/95/040/00297/AM20/	Lic.No/Date:0310830001 28.06.2019	
Decision : The committee considered the case as per agenda and decided to defer the case.			

Case No.:16/8/87- ALC1/2019	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
99 HQ File :01/87/050/00203/AM20/	RLA File :34/24/040/00109/AM20/	Lic.No/Date:3410045241 28.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:17/8/87- ALC1/2019	Party Name: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
100 HQ File :01/87/050/00204/AM20/	RLA File :61/24/040/00003/AM20/	Lic.No/Date:6110001602 28.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:20/8/87- ALC1/2019	Party Name: FISHFA RUBBERS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
101 HQ File :01/87/050/00207/AM20/	RLA File :24/24/040/00003/AM20/	Lic.No/Date:2410042796 28.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:21/8/87- ALC1/2019	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
102 HQ File :01/87/050/00208/AM20/	RLA File :33/24/040/00009/AM20/	Lic.No/Date:3310030559 28.06.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:18/8/87- ALC1/2019	Party Name: GANPATI PIPES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
103 HQ File :01/87/050/00205/AM20/	RLA File :05/23/040/00133/AM20/	Lic.No/Date:0510411106 01.07.2019	

S. S. Kumar

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

Case No.:19/8/87- ALC1/2019	Party Name: BAGLA POLIFILMS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
104 HQ File :01/87/050/00206/AM20/	RLA File :05/23/040/00099/AM20/	Lic.No/Date:0510411110 01.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

Case No.:22/8/87- ALC1/2019	Party Name: COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
105 HQ File :01/87/050/00209/AM20/	RLA File :05/23/040/00134/AM20/	Lic.No/Date:0510411129 03.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

Case No.:23/8/87- ALC1/2019	Party Name: AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
106 HQ File :01/87/050/00210/AM20/	RLA File :05/23/040/00138/AM20/	Lic.No/Date:0510411130 03.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}

Case No.:24/8/87-ALC1/2019	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00211/AM20/	RLA File :03/94/040/00136/AM20 /	Lic.No/Date:031083 0030 03.07.2019	

107 **Decision :** The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
P P Compound (Containing 40+/-1 % Polypropylene and 60 +/-1% Talc)	500.000MT	Polypropylene Resin	200.000MT
		Talc	300.000MT
RA may take consequential action as per Policy / Procedures			

Case No.:25/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
108 HQ File :01/87/050/00212/AM20/	RLA File :03/95/040/00228/AM20/	Lic.No/Date:0310830034 03.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

109	Case No.:26/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00213/AM20/	RLA File :03/95/040/00256/AM20/	Lic.No/Date:0310830035 03.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

110	Case No.:27/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00214/AM20/	RLA File :03/95/040/00191/AM20/	Lic.No/Date:0310830038 03.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

111	Case No.:28/8/87- ALC1/2019	Party Name: CONSOLIDATED WOOD INDUSTRIES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00215/AM20/	RLA File :10/24/040/00028/AM20/	Lic.No/Date:1010060219 03.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

112	Case No.:30/8/87- ALC1/2019	Party Name: CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00217/AM20/	RLA File :05/23/040/00142/AM20/	Lic.No/Date:0510411145 03.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

113	Case No.:31/8/87- ALC1/2019	Party Name: CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00218/AM20/	RLA File :05/23/040/00141/AM20/	Lic.No/Date:0510411146 03.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.

114	Case No.:29/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00216/AM20/	RLA File :03/95/040/00320/AM20/	Lic.No/Date:0310830076 04.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

115	Case No.:33/8/87-	Party Name: AUTUS	Meet No/Date:8/87-	Status:
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Dr. P. K. Sharma

ALC1/2019	INTERNATIONAL	ALC1/2019 28.08.2019	Deferred
HQ File :01/87/050/00220/AM20/	RLA File :31/83/040/00055/AM20/	Lic.No/Date:3110067463 04.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:32/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
116 HQ File :01/87/050/00219/AM20/	RLA File :03/95/040/00255/AM20/	Lic.No/Date:0310830127 05.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:34/8/87- ALC1/2019	Party Name: SUNLINK PHOTOVOLTAIC PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
117 HQ File :01/87/050/00221/AM20/	RLA File :31/83/040/00053/AM20/	Lic.No/Date:3110067464 05.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:35/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
118 HQ File :01/87/050/00222/AM20/	RLA File :03/95/040/00303/AM20/	Lic.No/Date:0310830147 08.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:36/8/87- ALC1/2019	Party Name: MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA PRODUCTS LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
119 HQ File :01/87/050/00223/AM20/	RLA File :03/95/040/00077/AM20/	Lic.No/Date:0310830155 08.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:37/8/87- ALC1/2019	Party Name: ELASTOMER INDIA MFG.CO.(PROP.ATUL J SHAH)	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
120 HQ File :01/87/050/00224/AM20/	RLA File :31/83/040/00057/AM20/	Lic.No/Date:3110067467 08.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

121	Case No.:38/8/87-	Party Name:	Meet No/Date:8/87-	Status:
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ALC1/2019	INTERNATIONAL CONVEYORS LIMITED	ALC1/2019 28.08.2019	Deferred
HQ File :01/87/050/00225/AM20/	RLA File :03/94/040/00300/AM20/	Lic.No/Date:0310830271 12.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}			

Case No.:39/8/87- ALC1/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
122 HQ File :01/87/050/00226/AM20/	RLA File :03/94/040/00301/AM20/	Lic.No/Date:0310830273 12.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}			

Case No.:40/8/87- ALC1/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
123 HQ File :01/87/050/00227/AM20/	RLA File :03/94/040/00302/AM20/	Lic.No/Date:0310830274 12.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC{SK}			

Case No.:41/8/87- ALC1/2019	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
124 HQ File :01/87/050/00228/AM20/	RLA File :03/95/040/00358/AM20/	Lic.No/Date:0310830280 15.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:42/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
125 HQ File :01/87/050/00229/AM20/	RLA File :03/95/040/00292/AM20/	Lic.No/Date:0310830350 16.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:43/8/87- ALC1/2019	Party Name: VARIOFIL INDUSTRIES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
126 HQ File :01/87/050/00230/AM20/	RLA File :24/24/040/00018/AM20/	Lic.No/Date:2410042810 16.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm.			

Case No.:44/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
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Arjun Kumar

HQ File :01/87/050/00231/AM20/	RLA File :03/95/040/00349/AM20/	Lic.No/Date:0310830380 17.07.2019
Decision : The committee considered the case as per agenda and decided to defer the case		

Case No.: 45/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
128 HQ File :01/87/050/00232/AM20/	RLA File :03/95/040/00359/AM20/	Lic.No/Date:0310830381 17.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.: 46/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
129 HQ File :01/87/050/00233/AM20/	RLA File :03/95/040/00351/AM20/	Lic.No/Date:0310830382 17.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.: 47/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
130 HQ File :01/87/050/00234/AM20/	RLA File :03/95/040/00346/AM20/	Lic.No/Date:0310830383 17.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.: 48/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
131 HQ File :01/87/050/00235/AM20/	RLA File :03/95/040/00386/AM20/	Lic.No/Date:0310830402 18.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.: 49/8/87-ALC1/2019	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00236/AM20/	RLA File :03/95/040/00243/AM20/ /	Lic.No/Date:031083 0452 22.07.2019	
Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-			

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EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Thermoplastic Elastomer	31500.000Kg	Styrene Ethylene Butylene Styrene / Styrene Butadiene Styrene / Thermoplastic Rubber (TPR) Taipol SEBS - 6151 (or) 6150 (or) 6159 (or) Kibiton PB - 511 (or) Kibiton PB - 5301 (or)	9358.25Kg

[Handwritten Signature]

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Udaya Unwani, I.T.

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Halogen Free Flame Retardant Compound	300.000MT	Ethylenc Vinyl Acetate	45.000MT
		LDPE Granules	48.000MT
		Aluminium Hydroxide	165.000MT
		Magnesium Hydroxide	33.000MMT
		Antioxidant	7.500MT
		Compoline Co/ UL05	7.500MT
RA may take consequential action as per Policy / Procedures			

Case No.:55/8/87-
ALC1/2019

.138 HO File

Case No.:56/8/87-
ALC1/2019

1139 HO File

**Case No.:57/8/87-
ALC1/2019**

140 HO File

Case No.:58/8/87-
ALC1/2019

141 HQ File

Case No.:59/8/87-
ALC1/2019

142 | HQ File

Case No.:60/8/87- ALC1/2019	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
HQ File :01/87/050/00247/AM20/	RLA File :05/24/040/00243/AM20/	Lic.No/Date:0510411 361 25.07.2019	

143 **Decision :** The Committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
TPR / Thermoplastic Rubber Compounds	250000.000Kg	Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer:	140857.1Kg
		K-Resin ,Styrene Butadiene Copolymer	114142.9Kg
RA may take consequential action as per Policy / Procedures			

Case No.:61/8/87- ALC1/2019	Party Name: COCO-LATEX EXPORTS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
144 HQ File :01/87/050/00248/AM20/	RLA File :10/24/040/00033/AM20/	Lic.No/Date:1010060230 25.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:62/8/87- ALC1/2019	Party Name: MRL TYRES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
145 HQ File :01/87/050/00249/AM20/	RLA File :05/24/040/00235/AM20/	Lic.No/Date:0510411375 26.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:70/8/87- ALC1/2019	Party Name: INDICA CONVEYORS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
146 HQ File :01/87/050/00257/AM20/	RLA File :30/24/040/00060/AM20/	Lic.No/Date:3010104764 26.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:71/8/87- ALC1/2019	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
147 HQ File :01/87/050/00258/AM20/	RLA File :24/24/040/00022/AM20/	Lic.No/Date:2410042829 26.07.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

148	Case No.:63/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00250/AM20/	RLA File :03/95/040/00414/AM20/	Lic.No/Date:0310830634 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case				

149	Case No.:64/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00251/AM20/	RLA File :03/95/040/00416/AM20/	Lic.No/Date:0310830635 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case				

150	Case No.:65/8/87- ALC1/2019	Party Name: TIME TECHNOPLAST LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00252/AM20/	RLA File :03/95/040/01385/AM19/	Lic.No/Date:0310830636 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC {SK}				

151	Case No.:66/8/87- ALC1/2019	Party Name: TATTVA ENTERPRISES LLP	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00253/AM20/	RLA File :03/95/040/00380/AM20/	Lic.No/Date:0310830643 29.07.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) To furnish clearance of Ministry of Environment and Forests				

152	Case No.:67/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00254/AM20/	RLA File :03/95/040/00376/AM20/	Lic.No/Date:0310830646 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case				

153	Case No.:68/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00255/AM20/	RLA File :03/95/040/00361/AM20/	Lic.No/Date:0310830650 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case				

154	Case No.:69/8/87-	Party Name: RELIANCE	Meet No/Date:8/87-	Status:
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A. K. P. Kumar

ALC1/2019	INDUSTRIES LIMITED	ALC1/2019 28.08.2019	Deferred
HQ File :01/87/050/00256/AM20/	RLA File :03/95/040/00360/AM20/	Lic.No/Date:0310830651 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:74/8/87- ALC1/2019	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
155 HQ File :01/87/050/00261/AM20/	RLA File :05/24/040/00255/AM20/	Lic.No/Date:0510411391 29.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

Case No.:72/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
156 HQ File :01/87/050/00259/AM20/	RLA File :03/95/040/00304/AM20/	Lic.No/Date:0310830676 30.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:73/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
157 HQ File :01/87/050/00260/AM20/	RLA File :03/95/040/00383/AM20/	Lic.No/Date:0310830677 30.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:78/8/87- ALC1/2019	Party Name: SHRINATH ROTOPACK PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
158 HQ File :01/87/050/00265/AM20/	RLA File :09/24/040/00220/AM20/	Lic.No/Date:0910067850 30.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm			

Case No.:75/8/87- ALC1/2019	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Approved
159 HQ File :01/87/050/00262/AM20/	RLA File :03/94/040/00175/AM20/	Lic.No/Date:0310830 709 31.07.2019	
Decision : The Committee considered the case as per agenda and decided to ratify the license as under:-			

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Polyethylene Compound	16.000MT	HDPE Granules	13.53MT

A. K. J. Kumar

Grade BI 0366			
		Ethyl Vinyl Acetate	2.39MT
		Carbon Black	0.400MT
RA may take consequential action as per Policy / Procedures			

Case No.:76/8/87- ALC1/2019	Party Name :RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00263/AM20/	RLA File :03/95/040/00446/AM20/	Lic.No/Date:0310830711 31.07.2019	
Decision : The committee considered the case as per agenda and decided to defer the case			

Case No.:77/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
161 HQ File :01/87/050/00264/AM20/	RLA File :03/95/040/00434/AM20/	Lic.No/Date:0310830721 31.07.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

Case No.:79/8/87- ALC1/2019	Party Name: PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00266/AM20/	RLA File :07/24/040/00098/AM20/	Lic.No/Date:0710115234 31.07.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm			

Case No.:80/8/87- ALC1/2019	Party Name: UMASREE TEXPLAST PVT. LTD.,	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
163 HQ File :01/87/050/00267/AM20/	RLA File :08/24/040/00142/AM20/	Lic.No/Date:0810145899 02.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:81/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
HQ File :01/87/050/00268/AM20/	RLA File :03/95/040/00319/AM20/	Lic.No/Date:0310830798 05.08.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

165	Case No.:82/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00269/AM20/	RLA File :03/95/040/00417/AM20/	Lic.No/Date:0310830800 05.08.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

166	Case No.: 83/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00270/AM20/	RLA File :03/95/040/00433/AM20/	Lic.No/Date:0310830801 05.08.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

167	Case No.: 87/8/87- ALC1/2019	Party Name: AAKASH POLYFILMS LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00274/AM20/	RLA File :52/21/040/00083/AM20/	Lic.No/Date:5210043137 05.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

168	Case No.: 84/8/87- ALC1/2019	Party Name: GULNAR PLASTICS PRIVATE LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00271/AM20/	RLA File :03/94/040/00354/AM20/	Lic.No/Date:0310830825 06.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

169	Case No.: 85/8/87- ALC1/2019	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00272/AM20/	RLA File :03/95/040/00445/AM20/	Lic.No/Date:0310830846 06.08.2019	

Decision : The committee considered the case as per agenda and decided to defer the case

170	Case No.: 86/8/87- ALC1/2019	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00273/AM20/	RLA File :05/24/040/00263/AM20/	Lic.No/Date:0510411453 06.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

171	Case No.: 88/8/87- ALC1/2019	Party Name: VACMET INDIA LTD.	Meet No/Date: 8/87- ALC1/2019 28.08.2019	Status: Deferred
	HQ File :01/87/050/00275/AM20/	RLA File :06/24/040/00027/AM20/	Lic.No/Date:0610039261 07.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Dr. B. P. Kishore
Director
Udyog Bhawan, P. O. Box 100
New Delhi - 110 002

Case No.:89/8/87- ALC1/2019	Party Name: WELSPUN FLOORING LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
172 HQ File :01/87/050/00276/AM20/	RLA File :09/24/040/00247/AM20/	Lic.No/Date:0910067882 08.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:90/8/87- ALC1/2019	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
173 HQ File :01/87/050/00277/AM20/	RLA File :08/24/040/00150/AM20/	Lic.No/Date:0810145935 08.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:91/8/87- ALC1/2019	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
174 HQ File :01/87/050/00278/AM20/	RLA File :04/24/040/00057/AM19/	Lic.No/Date:0410165949 08.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Case No.:92/8/87- ALC1/2019	Party Name: RMG POLYVINYL INDIA LTD.	Meet No/Date:8/87- ALC1/2019 28.08.2019	Status: Deferred
175 HQ File :01/87/050/00279/AM20/	RLA File :05/24/040/00260/AM20/	Lic.No/Date:0510411472 08.08.2019	

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm

Meeting ended with a vote of thanks to the Chair.

(Signature)
Min.
Udyog Bhawan, New Delhi